

(d) Foreign Direct Investment (FDI) has the potential of enhancing economic activity and employment in the country by complementing and supplementing domestic investment. Additional investments brought in through FDI, over and above investments possible with the available domestic resources, assist in providing additional employment opportunities. FDI also plays a vital role in the upgradation of technology, skills and managerial capabilities.

**Proliferation of SEZ in A.P.**

2747. SHRI MOHD. ALI KHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is checking the proliferation of Social Economic Zones (SEZs) in the country;
- (b) if so, the State-wise details thereof, including Andhra Pradesh;
- (c) the projects came in Andhra Pradesh during the last five years; and
- (d) the employment generated so far, in the each SEZ especially for minorities?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) In addition to seven Central Government SEZs and 12 State/Private Sector SEZs set up prior to the enactment of SEZ Act, 2005, formal approval has been accorded to 578 proposals out of which 325 SEZs have been notified. Out of these, 103 formally approved and 68 notified SEZs are located the state of Andhra Pradesh. A statement (see below) indicating state-wise distribution of formally approved and notified SEZs including those in Andhra Pradesh is enclosed. Direct employment for 3,87,439 persons has been generated in SEZs.

**Statement**

*State-wise Distribution of approved Special Economic Zones*

State	Formal approvals	Notified SEZs
1	2	3
Andhra Pradesh	103	68
Chandigarh	2	2
Chhattisgarh	1	
Delhi	1	
Dadra & Nagar Haveli	4	
Goa	7	3
Gujarat	50	27
Haryana	46	30
Himachal Pradesh		
Jharkhand	1	1

1	2	3
Karnataka	52	27
Kerala	24	11
Madhya Pradesh	14	5
Maharashtra	111	55
Nagaland	2	1
Orissa	10	6
Pondicherry	1	
Punjab	10	2
Rajasthan	8	7
Tamil Nadu	69	51
Uttar Pradesh	34	16
Uttarakhand	3	2
West Bengal	25	11
Grand Total	578	325

#### Protected exports from SEZs

2748. SHRI MOHD. ALI KHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether exports from the Special Economic Zones (SEZs) in 2008-09 stood at Rs.99,688 crore against the total export of \$ 168 billion;
- (b) if so, the details thereof;
- (c) whether the projected exports for 2009-10 from SEZs are Rs.1,10,000 crore; and
- (d) if so, the details thereof in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) Exports worth Rs. 99,689 crore have been made from SEZs during the financial year 2008-09 registering a growth of 50% over the exports for the year 2007-08. Out of this, the export made by SEZs located in Andhra Pradesh has been to the tune of Rs. 2727 Crore. Projection of exports for 2009-10 is Rs. 1,10,000 Crore.

#### Setting up of tea manufacturing units with minimum investment

2749. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether his Ministry has any proposal for encouraging setting up of Tea manufacturing units in Assam with minimum investment to benefit both the entrepreneur and small tea growers; and
- (b) if so, the criteria fixed for sanctioning the proposed amount as well as list of proposals received and sanctioned during the financial year 2008-09 in this regard?